

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 918/2002

This the 4th day of April, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri V.K. Majotra, Member (A)

Shri Bhoop Singh Ex-UDC
R/o 946, Gali No.1, G-Block,
Sangam Vihar, New Delhi

-Applicant

(By Advocate: Shri V.P.S. Tyagi)

Versus

1. Union of India (Through Secretary)
Min. of Defence, South Block,
New Delhi.
2. The Director General of Signals
Signals 4 (C), G.S. Branch,
Army Head Quarters, DHQ P.O.
New Delhi.
3. The Commandant
Army Head Quarters Signal's
Signals Enclave,
Rao Tula Ram Marg,
New Delhi-110010
4. The Commanding Officer
2, Army Head Quarters,
Signal Regiment
Meerut Cantt. (U.P.)-250 001.

-Respondents

ORDER (Oral)

Hon'ble Shri Justice Ashok Agarwal:

By the present OA, applicant seeks to impugn an order passed on 9.1.2002 by the Commanding Officer (Annexure A-1) rejecting his claim for grant of compassionate allowance under Rule-41 of CCS (Pension) Rules. As far as the applicant is concerned, he had applied for the same to the Commandant Army Headquarters, respondent No.3, herein. No decision thereon has been taken by respondent No.3 who according to the applicant is



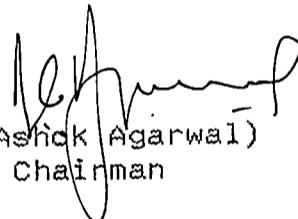
the competent authority. The Commanding Officer, respondent No.4, herein, it is the contention of the applicant, is not the competent authority.

2.. In view of the aforesaid submissions made by Shri V.P.S. Tyagi, learned counsel appearing in support of the OA, we find that interest of justice will be duly met by disposing of the present OA at this stage itself even without issuing a notice with a direction to Respondent No.3 to pass suitable orders on applicant's representation of 20.11.2001 at Annexure A-2). The present OA may be treated as an additional representation of the applicant. Suitable orders be passed expeditiously and in any event within a period of three months from the date of service of a copy of this order.

3.. Present OA is disposed of in the aforesated terms. ~~No costs.~~

V.K. Majotra

(V.K. Majotra)
Member (A)



(Ashok Agarwal)
Chairman

cc..